

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena ... Applicant / Petitioner
Vs
Earth Gracia Builcon Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner -
For the Respondent -

ORDER

IA-2322/2020

IA-1286/2020 is already listed for hearing on 04.12.2020.
Accordingly, this urgent hearing application is hereby closed and
the same stands disposed of.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)